

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-93/1998/10/61/A

From :- Smt. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati the 21st October, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FC/SIL/2024/971 dated 03.10.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 04.10.2024**, has been granted. The Counsellor, Family Court, Cachar, Silchar shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-93/1998/10/62/A, dated , 21-10-2024

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)

Sd/-